

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-260/ND/2020**

IN THE MATTER OF:

M/s. Thomas Global Logistics Pvt. Ltd.

...PETITIONER

Vs.

M/s. Tesco Life Care Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 27.02.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Op.-Creditor/F.C. :Ms. Astha Nigam, Mr.
Siddhartha Barthia, Advs.**

For the Respondent/ Corporate-debtor :

ORDER

Learned counsel for the petitioner is present and seeks time to file tracking report. Post the matter to 11th March, 2020.

—Sd—

**(V.K. Subburaj)
Member (T)**

—Sd—

**(Abni Ranjan Kumar Sinha)
Member (J)**